Declaration of Assets and Liabilities

2/1 <19/19 I

Year **2022**

I RAJEEV RANJAN son/daughter/wife of Shri DINESH PRASAD ,	
Aged 32 years, belonging to Bihar Legislative Assembly Secretariat	
Service and presently working as RESEARCH/REFERENCE Assistant	
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	0
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse	Dependant	Dependant	Dependant
(i)	Cash	₹ 5000/-	NOT APPLICABLE	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking	₹ 65,000	NIL	NIL	NIL	NIL
	Financial Companies					
(iii)	Bonds, Debentures and	Mutual Fund:- ₹ 140,500	NIL	NIL	NIL	NIL
	Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PPF:- ₹ 82,500	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	APACHE 160	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	50GMS (2 Lacs)	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Rajeer Rangine 11/02/2022

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2022
(a)	(i) Loans from Banks	HDFC BANK PVT. LTD.	₹ 8,40,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of Electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	208374680151221 A.Y. 2021-22	NIL
	filed. Give also Permanent Account Number (PAN)]	AYMPR6784J	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. : - 110104056369

Gender :- MALE

Date of Birth : - 21/06/1990

Class/Group : - E

Cadre : - Bihar Legislative Assembly Secretariat

Home District : - NAWADA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rajeev Ramjan.

Name of Employee:RAJEEV RANJAN......

Place: Patna Designation: Research/Reference Assistant

Date: 11 Feb 22 Department: Bihar Legislative Assembly Library

Note: Please sign each page of the declaration. Asset declaration form

must be in A4 size white paper with computer typed (single

side) in prescribed format.

Rajeer Ramjan.
11/02/2022